

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No.182/2016 in
O.A No. 1413/2015
M.A. No. 447/2017

New Delhi this the 28th day of April, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Ms. Kritika Raj,
Aged about 27 years
(unemployed)
D/o Jagdeep Singh
R/o 1006 HUDA, Sector 12
Panipat, Haryana – 132 103. .. Petitioner

(By Advocate: Shri Ajesh Luthra)

Versus

Shri Ashim Khurana,
Chairman,
Staff Selection Commission (Hqrs.)
Block No.12, CGO Complex
Lodhi Road, Near Jawahar Lal Nehru Stadium
New Delhi – 110 003. .. Respondent

(By Advocate: Shri Hanu Bhaskar)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard both the sides.

2. Learned counsel for the respondent submits that they have fully complied with the directions issued by this Tribunal, which was not disputed by the learned counsel for the petitioner.

2. Accordingly, the CP is closed. Notice is discharged.

**(P.K. BASU)
MEMBER (A)**

**(V. AJAY KUMAR)
MEMBER (J)**

/Jyoti/